

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1255/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Swift Solution MSC SDN Bhd.
V/s.
Versatile Process Control Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
13	Prachi Wazalwar	Adv for Respondent	<i>Prachi</i>
2)	MR. VISHAI HADKA a/w MR. HASEEK HADKA i/b KEYSTONE MATHEMATICS	Adv PETITIONER	<i>Vishi</i>

ORDER

CP No. 1255/I&BP/NCLT/MB/MAH/2017

At request of the party, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)